

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2690/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHANU PRATAP

Respondent(s)

(IA No.26394/2018-CONDONATION OF DELAY IN FILING and IA
No.26395/2018-EXEMPTION FROM FILING O.T.)

Date : 05-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Aishwarya Pathak,Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB